Annexure – 8

Name of the corporate debtor: Ten K Overseas Limited; Date of commencement of CIRP:22.04.2022 ;Date of commencement of Liquidation: 18.08.2023(Copy of the order was served to Liquidator on 23.08.2023) List of creditors as on:16.10.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SHAMBHU TRADERS	16.09.2023	NO CLAIM FORM HAD BEEN SUBMITTED	NO CLAIM FORM HAD BEEN SUBMITTED	For providing goods	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	THE CLAIMANT HAD SUBMITTED OTHER DOCUMENTS FOR THE SUBMISSION OF CLAIM BUT DID NOT SUBMIT THE REQUIRED CLAIM FORM. MAIL WAS SENT TO THE CLAIMANT FOR ITS SUBMISSION BUT NO REVERT HAD BEEN RECEIVED TILL THE LAST DATE